

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.01.2025

**ORDER NO. 21 of 2025**

Hon'ble President is pleased to order the sitting commencing from **03.02.2025** to **02.05.2025** for **CESTAT, Bangalore** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.02.2025 to 02.05.2025	Mr. D. M. Misra, Hon'ble Member (Judicial) and Mr. Pallela Nageswara Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

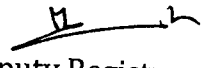
1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the Division Bench lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar